

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 27.11.2024*

No.HC.VII-05/2023/11358/A. Shri Hiranya Sarma, Chowkidar, Office of the District & Sessions Judge, Morigaon is transferred and posted against the vacant post of Chowkidar, in the establishment of District & Sessions Judge, Sivasagar.

By Order,  
Sd/- **Chatra Bhukhan Gogoi**  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-05/2023/11359-11370/A.  
Copy to:-

Dated: 27.11.2024

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Sivasagar for information and necessary action.
5. The District & Sessions Judge, Morigaon. He is requested to release Shri Hiranya Sarma, Chowkidar, Morigaon in order to enable him to join at his new place of posting immediately.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
11. Shri Hiranya Sarma, Chowkidar, Office of the District & Sessions Judge, Morigaon.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**